

tance norms, population of towns, Marketing Plans and eligibility criteria for candidates, etc.

(b)

	Total	No. in Reserved categories
		(As on 1.4.1991)
LPG Distributorships	234	133
Retail Outlet Dealerships	925	131

(c) LPG distributorships are opened in different cities as per Marketing Plans and policy from time to time.

Financial Assistance to SEBs by REC

3599. SHRIMATI BASAVARAJESWARI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the details of the financial assistance given to the State Electricity Boards by the Rural Electrification Corporation, State-wise;

(b) the number of villages electrified in Karnataka during 1988-89 and 1989-90; and

(c) the target proposed to be achieved during 1991-92?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) A statement indicating the state-wise financial assistance extended by the Rural Electrification Corporation to the various State Electricity Boards upto 30.6.1991 is enclosed.

(b) and (c) The Karnataka State Electricity Board had reported electrification of 313 inhabited villages in 1988-89, when the State achieved cent percent village electrification as per 1981 Census. No target has, hence, been fixed for 1991-92.

STATEMENT

Financial Assistance Given to SEBs upto June, 1991

Rs. in lakhs

S.No. States	Loan amount disbursed
1. Andhra Pradesh	43333
2. Arunachal Pradesh	1660

S.No. States	Loan amount disbursed
3. Assam	18613
4. Bihar	35557
5. Goa	—
6. Gujarat	25607
7. Haryana	15842
8. Himachal Pradesh	11520
9. Jammu & Kashmir	7534
10. Karnataka	21471
11. Kerala	10272
12. Madhya Pradesh	82740
13. Maharashtra	47446
14. Manipur	3750
15. Meghalaya	5234
16. Mizoram	1493
17. Nagaland	3319
18. Orissa	26134
19. Punjab	23533
20. Rajasthan	32937
21. Sikkim	2508
22. Tamil Nadu	25414
23. Tripura	4163
24. Uttar Pradesh	61417
25. West Bengal	32040
26. Others	1350
Total:	544887

Power Stations of Karnataka

3600. SHRIMATI BASAVARAJESWARI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether any proposal has been made by the Karnataka State Electricity Board to run power stations through a southern gas grid;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) No, Sir.

(b) and (c) Does not arise.

Beach Resort in Belekeru

3601. SHRIMATI BASAVARAJESWARI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether a Central Study Team visited Belekeru in Karnataka in February 1987 for creation of an international Tourist Beach Resort; and

(b) if so, the outcome thereof and the action taken by the Government in this regard?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) A Study Team from Central Government surveyed the Beaches in Karnataka including Belekeru and made certain recommendations for the development of those places.

(b) On the basis of the recommendations of the Study Team, the State Government prepared a project for the construction of a 80 bed Beach Resort at Belekeru. As the cost of the project was very high, the State Government was advised to seek assistance from financial institutions for implementing the project.

Amount Outstanding Against Various Parties/Clients of ITDC

3602. SHRI SURYA NARAYAN SINGH:

SHRI KARIA MUNDA:
SHRI RAM TAHAL
CHOUDHARY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the quantum of outstanding amount against various parties/clients of ITDC unit/activity-wise as on March 31, 1991;

(b) the action taken to recover the payments within the stipulated period;

(c) whether credit position is reviewed in each unit/division/activity of ITDC as also at the Corporate Office, if so, the details thereof; and

(d) the efforts made regarding billing and credit collection in each unit/division and activity of the Corporation for co-ordinating the same during the last three years?

THE MINISTER OF CIVIL AVIATION

AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) the activity-wise provisional figures of outstanding amount as on 31.3.1991 are as follows: -

(Rs. in lakhs)

Activities	Amount of outstanding
Hotel & Catering establishments	1665.46
Corporate Communications	116.46
Ashok Travels & Tours	512.94
Duty Free Trade	28.15
Son-et-Lumier, Red Fort Headquarters	0.09
	274.06
	2597.16

(b) ITDC makes continuous efforts to recover the outstanding amount from its clients within the shortest possible time.

(c) Review of sundry debtors at unit level by General Manager/Accounts In-charge is a continuous process. These are also reviewed at Corporate level by holding the meetings of Accounts In-charge/General Managers of the units by Sr. Vice-Presidents/Vice-Presidents.

(d) Billing and credit collection is a continuous process and the unit head is responsible for the coordination of efforts within his unit for the recovery of outstanding amount. Besides, efforts are also made at Government level to effect recoveries by taking up the matter at suitable level with concerned State Governments, Central Government Departments/Public Sector Undertakings.

Guidelines for Giving Credit to Clients by ITDC

3603. SHRI SURYA NARAYAN SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of policy and the guidelines being followed in different hotels/service activities of the India Tourism Development Corporation (ITDC) for giving credit to its clients; and

(b) the percentage of credit sales to the various categories of clients i.e. travel agents, government departments, government companies, private companies, airlines and individuals given by